

7. Allahabad City-Chhapra Express (MG).
8. Firozpur Cantt-Jammu Tawi Express.
9. Visakhapatnam-New Delhi Bi-weekly Express.
10. Puri-Tirupati weekly Express.
11. Porbander-Wasjaliya Passenger.
12. Rayagada-Sambalpur Express.

Proposal to increase reservation quota in Trains Halting at Malkapur station

1432. SHRI SUKHDEO NANDAJI KALE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to increase the reservation quota in all the trains halting at Malkapur Station in Maharashtra;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a)

Central	29106
Eastern	12368
	(as on 1-4-90)
Northern	31947
North Eastern	12395
Northeast Frontier	8655
Southern	10663
South Central	12648
South Eastern	12773
Western	15694

(Note: Even though these labourers are called casual labour, a large number of them are paid monthly scales of pay).

(b) Barring certain exceptions, virtually all the vacancies in Group D are at present, being filled by absorption of casual labour/substitutes after screening. Absorption of casual labour/substitutes in regular employment is however, subject to factors

and (b) No, Sir. However, a quota of two second class berths at this station ex. Bhusawal to Amritsar by 1057 Dadar-Amritsar Express is being allotted with effect from 26-3-1991.

(c) Due to limited availability of accommodation and full utilisation of the quotas at the existing quota-holding stations, it is not feasible to make any adjustment with a view to increase the quota at this station.

Regularisation of Daily Wages Workers

1433. SHRI RAM LAL RAHI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of daily wages labourers working in the Railways, zone-wise; and

(b) the steps being taken by the Government to regularise their services?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) The zone-wise number of casual labour working on Railways as on 1-10-90 is as under:

like availability of vacancies and eligibility and suitability of such individuals for regular employment. In the past few years approximately 50000 posts have been created to facilitate further absorption of casual labour in regular employment.